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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 223/16	TP 83/17	For compli- ance	433(e)/ 433(f)	Krystal Integrated Services Pvt. Ltd. Vs Indiaontime Express Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Medha
MEDHA RAO
7411220971

Petitioner

Medha

Counsel for petitioner is present. Registry has raised some objections. Petitioner has filed memo along with annexure stating that he has complied the objections.

Registry to check and put up.

List it on 08.09.2017.


MEMBER (J)


MEMBER (T)